

Central Administrative Tribunal
Principal Bench: New Delhi

RA No.15/97

In

OA No. 2291/96

New Delhi this the 28th day of January 1997

Hon'ble Mrs Lakshmi Swaminathan, Member (J)
Hon'ble Mr R.K.Ahooja, Member (A)

Subir Kumar Bhattacharjee
S/o Mohini Mohan
146/14 II Line
MES Key Pers. Qtr.
Alipore, Calcutta.

...Applicant.

(None)

Versus

Union of India through

1. Secretary
Ministry of Defence
New Delhi.
2. E-in-Chief
Army Hqrs., DHQ, New Delhi.
3. Chief Engineer
HQ Eastern Command
Fort William, Calcutta-21.
4. Chief Engineer
Calcutta Zone
Gurusaday Dutta Road
Calcutta.
5. CWE Calcutta
No.1 Sterndale Road
Alipore, Calcutta - 27.
6. Garrison Engineer
Alipore
No.1 Sterndale Road
Calcutta-27.
7. Garrison Engineer
South Calcutta
Ballygunge Maidan Camp
Calcutta-19.
8. Garrison Engineer
Fort William
4 Red Rad Camp
Calcutta
9. Garrison Engineer
Central Calcutta
T-37 Naperir Road
Hastings, Calcutta - 22.

...Respondents.

(By advocate: Shri V.S.R.Krishna)

O R D E R (oral)

Hon'ble Mrs Lakshmi Swaminathan, Member (J)

(15)

None for the applicant even on second call. In view
of the Tribunal's order dated 20.1.97, this RA is dismissed in
default and non ^{ps} prosecution.

R.K.Ahooja
(R.K.Ahooja)

Member (A)

Lakshmi Swaminathan
(Mrs Lakshmi Swaminathan)

Member (J)

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